

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 1147**  
**TO BE ANSWERED ON THE 10th March 2025**  
**SETTING UP OF DRONE SCHOOLS**

**1147. SHRI R. GIRIRAJAN**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) whether Government is aware of the huge potential of use of drones for commercial survey, documentation, surveillance and product delivery purposes, if so, the details thereof;**
- (b) whether Government plans to set up drone schools in various parts of the country, particularly in the State of Tamil Nadu, if so, the details thereof;**
- (c) the details of the benefits likely to be accrued to the students of these drone schools for career progression in future;**
- (d) whether Government proposes to have any foreign collaboration in this regard; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(Shri Murlidhar Mohol)**

**(a) Yes, Government is aware of potential of Drones in entertainment, agriculture, pest control, crowd monitoring, mapping, mining survey, surveillance, search and rescue, goods delivery etc.**

**Therefore, the Ministry of Civil Aviation issued the liberalized Drone Rules, 2021 on 25th August 2021 under the provisions of the Aircraft Act, 1934. Subsequent amendments were issued in 2022, 2023, and 2024 based on feedback received, for regulating the manufacture and operation of civil drones in the country, regardless of their applications/ use cases.**

**In addition to above to promote manufacturing of drones and drone components in India, Government of India, notified the Production Linked Incentive (PLI) scheme on 30th September 2021.**

**(b) The DGCA issues Remote Pilot Training Organization (RPTO) authorizations on compliance of requirements stipulated in Drone Rules 2021 for imparting remote pilot training and issuing the Remote Pilot Certificate (RPC). Any person (individual/ private /Government Organizations) can apply and obtain approval of RPTO in accordance with the Drone Rules, 2021 and Drone Training Circulars issued thereunder.**

**Presently, there are 164 authorised RPTOs in the country, of which 12 RPTOs are in Tamil Nadu. List of RPTOs in Tamil Nadu is attached at Annexure.**

**(c) Students trained in RPTOs are provided with RPCs, becoming certified drone pilots providing them opportunity for employment in drone operations activities across various sectors in the country. As on 28.02.2025, 23410 RPCs have been issued by DGCA approved RPTOs.**

**(d) and (e) Currently, there is no such proposals pending.**

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## ANNEXURE

### ANNEXURE IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 1147 DUE FOR ANSWER ON 10.03.2025

#### LIST OF RPTOS AT TAMIL NADU

S No	Name
1.	Indira Gandhi Rashriya Uran Akademy (IGRUA)
2.	Indira Gandhi Rashriya Uran Akademy (IGRUA)
3.	Garuda Aerospace Private Limited at
4.	CASR Anna University
5.	Flytutor Technologies Pvt Ltd
6.	Tamil Nadu Agriculture University
7.	VIRGINIA Tech India Research and Education Forum
8.	Sri Eshwar Drone tech Pvt Ltd
9.	Athiran Aerial Innovations Pvt Ltd
10.	Yali Air Rescue Pvt Ltd
11.	Aerdroids Technology Pvt Ltd
12.	Nova Aeraspace Pvt Ltd

Source: Directorate General of Civil Aviation

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